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F. No. 15-14/CESTAT/CPIO/ND/2020
Customs, Excise and Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110 066

CPIO ID No. 15-14/2020

Subject: Information sought under RTI Act, 2005.

Sir/Madam,

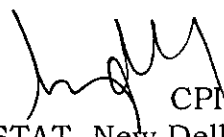
Please refer to RTI application of Shri/Smt. Malikarjun Sidramappa Khuba, (No.DOREV/R/T/20/00550/2, DOREV/R/X/20/00070/2, DOREV/R/T/20/00538/2) dated 29.04.2020 and 08.05.2020) **received from U.S./CPIO Ministry of finance Department of Revenue** in this office on 28.05.2020, under RTI Act 2005, the information received from **Adminstration** containing 09 pages is enclosed herewith for your reference please.

Therefore, you are requested to please acknowledge the receipt and deposit Rs.18 (@ 2/- per page) to this Tribunal by cash or DD in favour of Accounts Officer, CESTAT, New Delhi.

Note:

1. RTI application's replies which are related to outer benches may be gathered form there by filing RTI applications there directly, for facilitation, CPIOs are nominated at all outer benches separately.


2. If aggrieved, you may file an appeal under section 19 of RTI Act within thirty days before Hon'ble First Appellate Authority, CESTAT New Delhi.


CPIO
CESTAT, New Delhi
Dated:19.06.2020

To,

1. Sh.Mallikarjun Sidramappa Khubba
F9/1,Ind floor,Vasant Vihar,
New Delhi-57.

Copy to: Sh.Bhowmick,
U.S.to the Govt. of India
M/o Finance, D/o Revenue,
North Block, New Delhi-110004.


ISSUED ON
19/06/20
SIGN. (DESPATCH SECTION)
CUSTOMS, EXCISE & SERVICE TAX
APPELLATE TRIBUNAL
NEW DELHI-110004



(1)

F. No. 33/RTI/Misc./CESTAT-ND/Admn.2016- Vol II
सीमाशुल्कउत्पादशुल्कएवंसेवाकरअपीलीयअधिकरण, पश्चिमीखण्ड -२, रामकृष्णपुरम, नईदिल्ली66
CUSTOMS EXCISE & SERVICE TAX APPELLATE TRIBUNAL
West Block No. 2, R.K. Puram, New Delhi – 110 066

Dated: 15.6.2020
I.D. No. 15-14/2020

ADMINISTRATION SECTION

Sub: Information sought under Right to Information Act, 2005

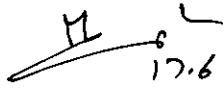
With reference to the RTI application received from Sh. Mallikarjun Sidaramappa Khuba vide Ref. (F. No. DOREV/R/T/20/00559/2, DOREV/R/X/20/00070/2, DOREV/R/T/20/00538/2 dated 29.4.2020 and 8.5.2020) received by transfer from Under Secretary Ad.1C letter dated 4.6.2020 in CPIO I.D. No. 15-14/2020 (CESTAT), the information sought by the applicant under RTI Act 2005.

In this regard, the point-wise replies are as under:-

Point1- Total number of employees in CESTAT from 1.4.2013 to 1.4.2019

S. No.	As on	Working Strength
1	1.4.2013	230
2	1.4.2014	221
3	1.4.2015	248
4	1.4.2016	255
5	1.4.2017	257
6	1.4.2018	243
7	1.4.2019	282

Point2- The list of employees retired in CESTAT from 1.4.2013 to 31.3.2019 is attached herewith.


17.6.20
(Assistant Registrar)
CESTAT New Delhi

To

✓ CPIO/Accounts Officer, CESTAT, New Delhi



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(S)

F. No. 15-14/CESTAT/CPIO-ND/2020
Customs, Excise and Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110 066

CPIO ID No. 15-14/2020

Subject: Information sought under RTI Act, 2005.
Sir/Madam,

Please refer to RTI application of Shri/Smt. Malikarjun Sidramappa Khuba, (No.DOREV/R/T/20/00550/2, DOREV/R/X/20/00070/2, DOREV/R/T/20/00538/2) dated 29.04.2020 and 08.05.2020 **received from U.S./CPIO Ministry of Finance Department of Revenue** in this office on 28.05.2020, under RTI Act 2005 (copy enclosed) wherein certain information is sought as mentioned therein is related to your section.

Therefore, in terms of the provisions of Section 6(3) & 5(4) read with Section 5(5) of RTI Act 2005 the RTI application CPIO ID No. **15-14/2020 (CESTAT)** is forwarded herewith to you as **CPIO** under section 5(4), with request to provide the correct and Para wise information/inspection on or before 16.06.2020 directly to the applicant as permissible under the RTI Act & DOP & T. O.Ms within the stipulated time, failing which, as CPIO under section 5(4), you will be responsible for delay/denial and penalty if any, under section 20 of RTI Act. Further requested to follow OM No.12/31/2013-IR dated; 12.02.2013 circulated on 23.05.2013 and O.M. No. 1/18/2011-IR dated 16.09.2011.

Note:-

1. If the information is not available with your section and you, if have knowledge, please reply from where it may be retrieved, without delay within 05 days.
2. RTI application's replies which are related to outer benches may be gathered form there by filing RTI applications there directly, for facilitation, CPIOs are nominated at all outer benches separately.
3. Provide the requisite information, directly to the applicant or to the RTI section, if not claiming any exemption, subject to the provisions of the Act and the rules made there under, under intimation to the undersigned.

Encl: As above.

CPIO
CESTAT New Delhi
03/6/2020

For Compliance to:

1. Asstt. Registrar (Admn.Section)

Copy to: (For Information)

1. Sh.Mallikarjun Sidramappa Khubba
F9/1, IIInd floor, Vasant Vihar, New Delhi-57.
2. Sh.Bhowmick,
U.S.to the Govt. of India
M/o Finance, D/o Revenue,
North Block, New Delhi-110004.

3-6-2020

9C

ISSUED ON
03/6/2020
SIGN. (DESP. IN SECTION)
CUSTOMS, EXCISE & SERVICE TAX
APPELLATE TRIBUNAL
WEST BLOCK NO. 2, R.K. PURAM, NEW DELHI-110066



I.O.

15-14/2020

RTI MATTER

(7)

फॉ. सं./F.No.R-20011/86/2020-CA Cell
भारत सरकार/Government of India
वित्त मंत्रालय/Ministry of Finance
राजस्व विभाग/Department of Revenue
सक्षम प्राधिकारी सेल/Competent Authority Cell

North Block, New Delhi

Dated 19 May, 2020

To

1. The CPIO, O/o Competent Authority & Administrator, Delhi:
2. The CPIO, O/o Competent Authority & Administrator, Mumbai.
3. The CPIO, O/o Competent Authority & Administrator, Chennai.
4. The CPIO, O/o Competent Authority & Administrator, Kolkata.
5. The CPIO, Appellate Tribunal, New Delhi.
6. The CPIO, ITSC, New Delhi
7. The CPIO, C&CESC, New Delhi
8. The CPIO, AAR, New Delhi
9. The CPIO, CESTAT, New Delhi

Subject:- Transfer of Three online RTI Applications (reg no. DOREV/R/T/20/00550/2, DOREV/R/X/20/00070/2 & DOREV/R/T/20/00538/2) dated 29.04.2020 & 08.05.2020 of Sh. Mallikarjun Sidramappa Khuba, New Delhi under the RTI Act, 2005- reg

Sir,

Please find enclosed a copy of three online RTI applications dated 29.04.2020 & 08.05.2020 of Sh. Mallikarjun Sidramappa Khuba, New Delhi received on 19.05.2020.

2. Since the subject matter in the RTI applications dated 29.04.2020 & 08.05.2020 pertains to your office, the RTI applications are transferred under section 6(3) of the RTI Act, 2005. You are requested to send the reply directly to the applicant and a copy of the same may also be endorsed to this cell for information.

Encl: As above

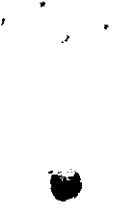
Yours faithfully,

(S.Bhowmick)

Under Secretary & CPIO (AD.1C Branch)

Tel.No.23095369

Ad



RTI REQUEST DETAILS (आरटीआई अनुरोध विवरण)

Registration Number (पंजीकरण संख्या):	DOREV/R/T/20/00550/2	Date of Receipt (प्राप्ति की तारीख):	29/04/2020
Transferred From (से स्थानांतरित):	Department of Revenue on 01/05/2020 With Reference Number : DOREV/R/T/20/00550		
Remarks(टिप्पणी):	Matter pertains to your department.		
Type of Receipt (रसीद का प्रकार):	Electronically Transferred from Other Public Authority	Language of Request (अनुरोध की भाषा):	English
Name (नाम):	Mallikarjun Sidramappa Khuba	Gender (लिंग):	Male
Address (पता):	F9/1, Second Floor, Vasant Vihar, New Delhi, New Delhi, Pin:110057		
State (राज्य):	Delhi	Country (देश):	India
Phone Number (फोन नंबर):	Details not provided	Mobile Number (मोबाईल नंबर):	+91-8867997999
Email-ID (ईमेल-आईडी):	vaibhav9tentacles@gmail.com		
Status (स्थिति)(Rural/Urban):	Urban	Education Status:	Graduate
Requester Letter Number(निवेदक पत्र संख्या):	Details not provided	Letter Date:	Details not provided
Is Requester Below Poverty Line ? (क्या आवेदक गरीबी रेखा से नीचे का है?):	No	Citizenship Status (नागरिकता)	Indian
Amount Paid (राशि का भुगतान):	0 (Received by Department of Financial Services) (original recipient)	Mode of Payment (भुगतान का प्रकार)	Payment Gateway
Does it concern the life or Liberty of a Person? (क्या यह किसी व्यक्ति के जीवन अथवा स्वतंत्रता से संबंधित है?):	No(Normal)	Request Pertains to (अनुरोध निम्नलिखित संबंधित है):	S.Bhomick US(AD.IC)
Information Sought (जानकारी मांगी):	<p>Subject - Information of staffs under Ministry of Finance from 2014-2019</p> <p>Pursuant to the Right to Information Act (2005), I hereby request the following information</p> <p>1. Please provide lists of total number of employees working in all departments of Ministry of Finance from the financial year 1st April 2013 to 31st March 2019. Please provide clear copies or any other documents related to this</p> <p>2. Please provide clear copies of list of staffs retired from all departments of Ministry of Finance under the Central Government from the financial year 1st April 2013 to 31st March 2019. Please provide the lists from Secretary Level to the Peon level</p>		
Original RTI Text (मूल)	Subject - Information of staffs under Ministry of Finance from 2014-2019		

आरटीआई पाठः

Pursuant to the Right to Information Act (2005), I hereby request the following information

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2. Please provide clear copies of list of staffs retired from all departments of Ministry of Finance under the Central Government from the financial year 1st April 2013 to 31st March 2019. Please provide the lists from Secretary Level to the Peon level

RTI REQUEST DETAILS (आरटीआई अनुरोध विवरण)

Registration Number (पंजीकरण संख्या) :	DOREV/R/X/20/00070/2	Date of Receipt (प्राप्ति की तारीख) :	08/05/2020
Transferred From (से स्थानांतरित):	Department of Revenue on 09/05/2020 With Reference Number : DOREV/R/X/20/00070		
Remarks(टिप्पणी) :	The matter pertains to your department, therefore the application is being transferred to you u/s 6(3) of the RTI Act, 2005 to reply directly to the applicant. if any part of the application falls under any other public authority, it may further be forwarded to them.		
Type of Receipt (रसीद का प्रकार) :	Electronically Transferred from Other Public Authority	Language of Request (अनुरोध की भाषा) :	English
Name (नाम) :	Mallikarjun Sidramappa Khuba	Gender (लिंग) :	Male
Address (पता) :	F9/1, Second Floor, Vasant Vihar, New Delhi, New Delhi, Pin:110057		
State (राज्य) :	Delhi	Country (देश) :	Details not provided
Phone Number (फोन नंबर) :	Details not provided	Mobile Number (मोबाईल नंबर) :	+91-8867997999
Email-ID (ईमेल-आईडी) :	vaibhav9tentacles@gmail.com		
Status (स्थिति) (Rural/Urban) :	Urban	Education Status :	Graduate
Requester Letter Number(निवेदक पत्र संख्या) :	Details not provided	Letter Date :	Details not provided
Is Requester Below Poverty Line ? (क्या आवेदक गरीबी रेखा से नीचे का है?) :	No	Citizenship Status (नागरिकता)	Indian
Amount Paid (राशि का भुगतान) :	0 (Received by Department of Financial Services) (original recipient)	Mode of Payment (भुगतान का प्रकार)	Payment Gateway
Does it concern the life or Liberty of a Person? (क्या यह किसी व्यक्ति के जीवन अथवा स्वतंत्रता से संबंधित है?) :	No(Normal)	Request Pertains to (अनुरोध निम्नलिखित संबंधित है) :	S.Bhomick US(AD.IC)
Information Sought (जानकारी मांगी):	The information of your respective section/control.		
Original RTI Text (मूल आरटीआई पाठ):	Subject - Information of staffs under Ministry of Finance from 2014-2019 Pursuant to the Right to Information Act (2005), I hereby request the following		

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Print

Save

Close

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RTI REQUEST DETAILS (आरटीआई अनुरोध विवरण)

Registration Number (पंजीकरण संख्या) :	DOREV/R/X/20/00071/2	Date of Receipt (प्राप्ति की तारीख) :	08/05/2020
Transferred From (से स्थानांतरित) :	Department of Revenue on 09/05/2020 With Reference Number : DOREV/R/X/20/00071		
Remarks (टिप्पणी) :	The matter pertains to your Department therefore the application is being transferred to u/s 6(3) of the RTI act, 2005 to reply directly to the applicant. If any part of the application falls under any other public authority, it may further transferred to them.		
Type of Receipt (रसीद का प्रकार) :	Electronically Transferred from Other Public Authority	Language of Request (अनुरोध की भाषा) :	English
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Address (पता) :	F9/1, Second Floor, Vasant Vihar, New Delhi, New Delhi, Pin:110057		
State (राज्य) :	Delhi	Country (देश) :	Details not provided
Phone Number (फोन नंबर) :	Details not provided	Mobile Number (मोबाईल नंबर) :	+91-8867997999
Email-ID (ईमेल-आईडी) :	vaibhav9tentacles@gmail.com		
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